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New Delhi, Mar 26 (KNN) The Food Safety and Standards Authority of India (FSSAI) has asked top 200 food businesses of India to submit plans on the Food Recall Management.

A meeting was held on February 1, 2018 to discuss implementation of Food Recall Guidelines.

One of the important focusses of the meeting was on implementation of Food Recall Regulations across India. In this regard, it was decided to direct top 200 centrally licenced FBOs to submit a fresh plan on the Recall Management.

FSSAI said these FBOs will be required to submit Recall plan. The food-watchdog said FSSAI regional offices, at the time of renewal of the FSSAI Licences of these top 200 FBOs, will take into account their adherence to the submission of Recall plan.

With the increasing cases of product recalls, especially in the food business, there is a growing need to come up with a Food Recall Management plan in order to deal with the recalls.

Recalls of new and established food products keep happening, so in order to minimize the repercussion, the need to come up with a plan has increased. (KNN Bureau)